CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P No. 87/2018 In O.A No. 2664/2017

This the 16th day of November, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

Shreepal, S/o. Sh. Omvir, R/o. C-195, Millenium Apt, Sector-18, Rohini, New Delhi-110 089.

....Petitioner

(By Advocate: Mr. Simranjeet Talwar for Mr. Kislay Panday)

Versus

- Durga Shankar Mishra, Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi.
- Abhai Sinha,
 Director General,
 Central Public Works Department,
 Nirman Bhawan,
 New Delhi.

...Respondents

(By Advocate : Mr. Hanu Bhaskar)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J):

O.A No. 2664/2017 filed by the applicant was disposed of

by this Tribunal on 28.08.2017 as under:

"4. In the circumstances, the O.A is disposed of without going into the merits of the case, with a direction to the respondents to decide the Annexure A/10 representation of the applicant by passing a reasoned and speaking order within a period of 90 days from the date of receipt of a

certified copy of this order, in accordance with law. No costs.

- 5. Let a copy of the O.A be enclosed to this order."
- 2. Learned counsel for respondents while drawing our attention to the office memorandum dated 11.09.2018 annexed with their compliance report submits that they have fully complied with the orders of this Tribunal and in view of the relief to the applicant also with so many others, prayed for dismissal of the C.P.
- 3. In view of the substantial compliance of order of this Tribunal, the C.P. is closed. Notices are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, if he is still having any other grievances. No costs.

(Aradhana Johri) Member (A) (V. Ajay Kumar) Member (J)

/Mbt/